

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. No. 186/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (T) Shri S.Vijayaraghavan

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04th April, 2017, 10.30 A.M

Name of the Company		Naviplast.Traders Pvt.Ltd. & Ors -Versus- R.G.Shaw & Sons Pvt.Ltd.	
Under Section		7	IBC
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) Akhilesh Kumar Shrivastava, Petitioner
Advocate

2) Karishkh Khutani, Advocate Petitioner

Karishkh Khutani
4/4/17

Mrs. Manji Bhutena, Advocate

~~Petitioner~~
Respondent
(Corporate Debtor)

Manji
4/4/17

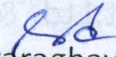
ORDER


Ld. Counsels for the petitioners and the respondent (Corporate Debtor) are present.

Ld. Counsel for the respondents made a request that she may be given time for filing reply. Prayer is allowed. Three days' time is

granted for filing reply. Thereafter rejoinder, if any, may be filed by
10/04/2017.

List the matter on 11/04/2017 for arguments.


(S. Vijayaraghavan)
Member (T)


(Vijai Pratap Singh)
Member (J)